

[Sh. Ramashray Prasad Singh]

Azar fever and to set up camps for its treatment. At the same time an investigation should be carried out into the affairs Patna Centre.

(xiv) **Need for setting up an electronic Telephone exchange at Morena in Madhya Pradesh**

SHRI CHHAVIRAM ARGAL (Morena): Mr. Deputy Speaker, Sir, I want to raise the following matters in the House under Rule 377. In the telephone division of Morena in Madhya Pradesh old type of telephone exchanges are in operation and as a result of this people of that division are facing lot of inconvenience. Many lines remain dead. The electronic equipment which was to be installed at Morena has been installed elsewhere. In other small places of the country electronic exchanges are functioning. It is thus clear that the department is adopting a partial attitude with the people of Chambal area. The people of Chambal division deplore and criticise this sort of attitude. Even the Panchyat headquarters in Morena division do not have telephone facilities. Big villages have been deprived of telephone facility. Mandral which is in Rajasthan should be linked directly by telephone with Sabalgarha in district Morena. There is rampant corruption in the department. The employees who have been working on one particular seat for more than ten years, should be transferred. Under the Morena division, the telephone services in Porsa, Ambah, Dimni, Morena, Jora, Sumabali, Kelaras, Pahargharh, Sabalgarh, Vijaypur, Sheopur, Baroda, Bhind, Mehgaon, Ater, Lahar etc. should be set right. Morena is a backward area from industrial point of view and there is a big commercial market. As such I demand the administration that an electronic exchange with a capacity of 2000 lines should be commissioned immediately in Morena Division for improving telephone facility.

(xv) **Need for setting up a sugar factory and a fruit processing unit at Rosera in Bihar**

SHRI DASAI CHOWDHARY (Rosera): Mr. Deputy Speaker, Sir, Rosera Parliamentary Constituency in Bihar is an extremely backward area where there is no industry. People suffer great loss every year on account of floods and are on the verge of starvation. In this region sugarcane is grown on a large scale but people have to face great difficulty in the absence of any sugar mill. Mango, Lichi, Banana and other fruits are also grown in that area. As such I demand the Government that a sugar mill and a juice factory should be established in the Rosera Parliamentary constituency keeping in view the backwardness of that area.

[English]

(xvi) **Need for implementing the Mandal Commission Report at the earliest**

SHRI VAMANRAO MAHADIK (Bombay South Central): I wish to draw the attention of the Government towards the delay in implementing the Mandal Ayog Report which brings or tries to bring the backward community in the mainstream for their personal as well as country's development.

Mandal Ayog report was accepted by the Government in 1977 but it has not been implemented so far. After the delay for more than 13 years, all the backward communities are joining together to press for the implementation of the Mandal Ayog report. A resolution has been passed by all backward communities of the country in the recently held national convention in the Capital that agitations may be held for early implementation of Mandal Ayog report. Hence I request the Government to implement the Mandal Ayog report at the earliest to avoid agitation.